

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> NOVEMBER, 2022, 10:30 A.M.**

CP (IB) No. 133/CTB/2019, IA (IB) No. 270/CB/2022,  
 IA (IB) No. 292/CB/2022, IA (IB) No. 318/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Imperial Refractories -Vs- Shrikrupalu Steels Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s) Mr. Sabyasachi Panda, Adv. (For IRP)  
 Ms. Shipra Mishra (IRP)

For Respondent (s) :

**ORDER**

**IA (IB) No. 318/CB/2022:**

Ld. Counsel Mr. Sabyasachi Panda appears on behalf of the Interim Resolution Professional. This is an application filed for expeditious listing of IA (IB) No. 270/CB/2022 and IA (IB) No. 292/CB/2022. Application ALLOWED. Accordingly, IA (IB) No. 270/CB/2022 and IA (IB) No. 292/CB/2022 taken on Board today.

**IA (IB) No. 270/CB/2022:**

This is an application filed under Section 12 A of IBC, 2016. Ld. Counsel Mr. Sabyasachi Panda appears on behalf of the Interim Resolution Professional. Ld. IRP Ms. Shipra Mishra is also present in person. IRP intends to withdraw this application and seeks permission to file a withdrawal memo in this regard during the course of the day. Accordingly, matter was passed over. Subsequently, withdrawal memo filed in the registry. In view of the withdrawal memo filed by the IRP, this application is Dismissed as withdrawn.

**IA (IB) No. 292/CB/2022:**

This is an application filed by the IRP under Section 19(2) of IBC, 2016 alleging that Suspended Board of Directors are not extending the required co-operation. Therefore, seeks appropriate order in this regard from this

Sd

Sd

Page 1 of 2

Vishal (Steno)

Authority. Applicant is directed to issue notice to both the respondents by speed post as well as by e-mail and file the affidavit of service at least two days prior to the next date of hearing. Registry is also directed to send notice to the respondents to their e-mail ID (if e-mail ID available). List the matter on 28.11.2022.

Sd

**Satya Ranjan Prasad**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**